

12.00 hrs.

## PAPERS LAID ON THE TABLE

STATEMENT SHOWING ACTION TAKEN BY  
GOVERNMENT ON ASSURANCES, PROMISES  
AND UNDERTAKINGS GIVEN

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

- (i) Statement No. I—Eighth Session, 1964 (Third Lok Sabha). [Placed in Library. See No. LT-3094|64].
- (ii) Supplementary Statement No. III—Seventh Session, 1964 (Third Lok Sabha). [Placed in Library. See No. LT-3095|64].
- (iii) Supplementary Statement No. VI—Sixth Session, 1963 (Third Lok Sabha). [Placed in Library. See No. LT-3096-64].
- (iv) Supplementary Statement No. VIII—Fifth Session, 1963 (Third Lok Sabha). [Placed in Library. See No. LT-3097|64].
- (v) Supplementary Statement No. XII—Fourth Session, 1963 (Third Lok Sabha). [Placed in Library. See No. LT-3098|64].
- (vi) Supplementary Statement No. XV—Third Session, 1962-63 (Third Lok Sabha). [Placed in Library. See No. LT-3099|64].
- (vii) Supplementary Statement No. XVIII—Second Session, 1962 (Third Lok Sabha). [Placed

in Library. See No. LT-3100|64].

(viii) Supplementary Statement No. XVIII—Twelfth Session, 1960 (Second Lok Sabha). [Placed in Library. See No. LT-3101|64].

(ix) Supplementary Statement No. XIX—Eleventh Session, 1960 (Second Lok Sabha). [Placed in Library. See No. LT-3102|64].

ORDERS UNDER ESSENTIAL COMMODITIES  
ACT, 1955

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): I beg on behalf of Shri D. R. Chavan, I beg to lay on the Table a copy each of the following Orders under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Madras Coarse Rice (Maximum Prices) Amendment Order, 1964, published in Notification No. G.S.R. 1287 dated the 5th September, 1964.
- (ii) The Inter-Zonal Wheat and Wheat Products (Movement Control) Seventh Amendment Order, 1964, published in Notification No. G.S.R. 1273 dated the 7th September, 1964.

[Placed in Library. See No. LT-3103|64].

## PAPERS UNDER DOCK WORKERS (REGULATION OF EMPLOYMENT) ACT, 1948

Shri R. K. Malviya: I beg to lay on the Table a copy of the Dock Workers (Regulation of Employment) Amendment Rules, 1964, published in Notification No. S.O. 2969 dated the 22nd August, 1964, under sub-section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948. [Placed in Library. See No. LT-3104].